



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 061/709/2020**

Tuesday, this the 07<sup>th</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Non teaching employees association, Sher-e-Kashmir University of Agricultural Sciences & Technology, Jammu through its Secretary Zamir-ul-Haq aged 54 years, son of Sh. Ghulam Mustafa Sheikh, R/o Village Bhalla Tehsil Bhaderwah, district Doda at present SKUAST RS Pura Tehsil & District - Jammu.

.....Applicants

(Advocate: Mr. K. Nirmal Kotwal)

**Versus**

1. UT of J&K through Principal Secretary to Govt. Agricultural Department, Civil Secretariat, Jammu.
2. Sher-e-Kashmir University of Agricultural Sciences & Technology, Jammu through its Vice Chancellor, Main Campus Chata Jammu.
3. Registrar, Sher-e-Kashmir University of Agricultural Sciences & Technology, Main Campus Chata Jammu, Tehsil & District Jammu.

.....Respondents

(Advocate: Mr. Rajesh Thapa)

**O R D E R****Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicant submits that since the Tribunal has no jurisdiction, he may be allowed to withdraw the O.A with liberty to file fresh petition before the Hon'ble High Court.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present O.A with liberty to file afresh before the appropriate forum.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(Mr. Pradeep Kumar)**  
**Member(A)**

**(Rakesh Sagar Jain)**  
**Member (J)**

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